

(c) and (d) NACIL has been advised to formulate a restructuring plan and to adopt measures to bring down the cost of operations.

#### **Pilot fatigue as a safety threat**

1818. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether his Ministry recognizes pilot fatigue as a safety threat;
- (b) if so, the details thereof; and
- (c) the steps being taken to correct the situation to avoid threats in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) to (c) Pilot fatigue is recognised as a safety threat. Directorate General of Civil Aviation (DDCA) has issued Aeronautical Information Circular (AIC) 28 of 1992 to regulate the flight time, flight duty time and rest requirements of the pilots. DGCA has further reiterated these requirements in Air Safety Circular No. 2 of 2009 and prescribed further measures for management of crew fatigue during flights. Adherence to these requirement is assessed during audits and surveillance inspections.

#### **Budgetary support for State-controlled companies**

†1819. SHRI PRABHAT JHA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is not going to give any kind of budgetary support to State-controlled companies in this year's budget;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the budgetary support given to State-controlled companies in the interim budget was the last budgetary support; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) and (c) No, Sir.

(b) and (d) Do not arise.

#### **Difficulties in filling income tax returns**

1820. DR. K. MALAISAMY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the income tax returns to be filled up is lengthy, difficult to fill up and complicated;
- (b) whether there will be a move followed by adequate action plan to simplify the format and formalities so that it can be easily handled instead of resorting to the help of the concerned expert as done now;

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†Original notice of the question was received in Hindi.

(c) whether there are several instances of incorrect assessment, incorrect exemption and under-valuation in the process of income-tax assessment; and

(d) whether these have been done bonafidely or malafidely or by both means?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) No Sir, the income-tax return forms are assessment year specific and are, therefore, required to be notified separately for each assessment year. The length of the income tax return forms are dependent upon number of sources from which income is derived by an assessee. The length varies from 2 pages in the case of ITR-1 meant for individuals to 26 pages in the case of ITR-6 meant for companies. Since these forms do not require filing of any supporting documents, the length of various Forms is reasonable.

The forms have a modular structure and have been made user friendly by providing detailed instructions for filling up. In addition, the taxpayer can access any Help Centre of the Income Tax Department for assistance.

(c) and (d) Yes Sir, wherever an instance of incorrect assessment, incorrect exemption or under valuation in the process of income tax assessment is noticed, appropriate remedial action under the provisions of the Income tax Act is taken. Further, where such an action is found to be malafide, proceedings are also initiated against the officer.

#### **Impact of global economic meltdown**

1821. SHRI MATILAL SARKAR: Will the Minister of FINANCE be pleased to state:

(a) the impact of global economic meltdown and recession in India and the sectors getting badly affected;

(b) the account of the total job-losses in India in each of these sectors;

(c) the policy of Government in facing this situation and category-wise achievements made so far; and

(d) the fields where the situation still appears erosive?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) There has been a moderation in the growth of the domestic economy due to the impact of the global meltdown and recession. As per the Revised Estimates for 2008-09, released by the Central Statistical Organisation (CSO), the growth in real Gross Domestic Product (GDP) at factor cost is estimated at 6.7 percent in 2008-09. The lower growth in GDP in 2008-09 was spread across all sectors except Mining and quarrying, Community, social and personal services.

(b) to (d) While no comprehensive employment data giving definite estimate is available for the recent period, some sample surveys have indicated employment losses in the wake of global economic slowdown. In a sample survey conducted by Labour Bureau covering 2581 units in 20 centres across 11 States/UTs relating to important sectors like mining, textiles, metals, gems